

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 2 of 2015 &  
IA Nos. 19, 20, 96 of 2016**

**Dated: 7<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Gujarat Urja Vikas Nigam Ltd. ....Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission & Anr. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Mr. Shubham Arya  
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Alok Shankar  
Mr. Nirnay Gupta  
Mr. Mahesh Agarwal  
Ms. Neeha Nagpal  
Mr. Vikrant Pachnanda for R-2

Ms. Suparna Srivastava for GERC

**ORDER**

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on **27.03.2017 &  
28.03.2017 & 29.03.2017 at 2.30 p.m.**

**(I. J. Kapoor)**  
**Technical Member**  
ts/vg

**(Justice Ranjana P. Desai)**  
**Chairperson**